

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.3257

TO BE ANSWERED ON THE 18TH DECEMBER, 2015

SHORTAGE OF AMMUNITION

3257. SHRI KIRTI AZAD:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the annual provisioning of ammunition is being done on Minimum Acceptable Risk Level requirement instead of the desired War Wastage Reserve Scale;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Indian Army is facing excessive shortage of ammunition as the provisioning even at the Minimum Acceptable Risk Levels were not achieved;
- (d) if so, the detail thereof; and
- (e) whether the ammunitions produced by the Ordnance Factories are of poor quality and are being rendered unserviceable, if so, the details thereof and the corrective measures taken by the Government in this regard?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) to (e): The procurement of ammunition is an ongoing process which is done on war wastage reserve scales. However, remedial measures are taken from time to time to address any shortages. An Ammunition Road Map has already been approved by the Government in 2013. Further, Second Five Year Ammunition Roll on Indent for the period 2014-19 has been placed on Ordnance Factory Board (OFB) to ensure timely supplies. An institutionalised mechanism in the form of a Working Group to review shortage of critical items has been set up. Quality complaints as and when raised are investigated as per laid down procedure and corrective measures including complete manufacturing process audit are undertaken to obviate shortcomings.
